

Central Administrative Tribunal  
Principal Bench

OA- 3434/2017

New Delhi, this the 10<sup>th</sup> day of August, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)

Kavita Sharma  
W/o Sh. Shiva Sharma  
Resident of H.No. 1017/E  
Lohiya Gali No. 5, Babarpur  
Shahdara, Delhi – 110 032.  
Age : 30 years  
Designation : Appointment

....Applicant

(By Advocate : Mr. Akhil Sharma)

Versus

1. Delhi Subordinate Services Selection Board  
Through its Secretary/Chairman  
FC-18, Institutional Area  
Karkardooma, Delhi – 110092.
2. Directorate of Education  
Through its Secretary/Director  
Govt. of NCT of Delhi  
Old Secretariat, Near Vidhan Sabha  
Civil Lines, Delhi - 110054
3. Govt. of NCT of Delhi  
Through its Chief Secretary  
Delhi Secretariat, I.P. Estate  
New Delhi

....Respondents

(By Advocate : Mr. Anuj Kumar Sharma )

**ORDER (ORAL)****Hon'ble Ms. Nita Chowdhury, Member (A)**

Sh. Akhil Sharma, learned counsel for the applicant informs that the applicant has received the letter of appointment from the Delhi Subordinate Services Selection Board (DSSSB) and in view of the same, he wishes to withdraw this OA. He is permitted to do so. Dismissed as such.

**(S.N. Terdal)**  
**Member (J)****(Nita Chowdhury)**  
**Member (A)***/anjali*